

Demonstrations by Bank Employees

4305. SHRI R. R. SINGH DEO : Will the Minister of FINANCE be pleased to state :

(a) whether the bank employees recently indulged in demonstrations during working hours ;

(b) whether such demonstrations caused serious inconvenience to common man ;

(c) the details of losses, suffered by the Nationalised Banks as a result of these demonstrations ; and

(d) the action, if any, taken against the bank employees indulging in such demonstrations ?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN) : (a) Yes, Sir.

(b) The demonstrations affected the normal functioning of the banks, causing inconvenience to the customers of the banks.

(c) It is difficult to quantify the loss suffered by the nationalised banks as a result of these demonstrations.

(d) Information is being collected.

Agitation by Sales Tax Officers in West Bengal

4306. SHRI K. HALDER : Will the Minister of FINANCE be pleased to state :

(a) whether sale tax revenue was adversely affected in June, 1969 when Commercial Tax Officers of West Bengal launched an agitation for implementation of Pay Commission's recommendations ;

(b) whether the said agitation was withdrawn as a result of Government's assurance to implement the recommendations ; and

(c) if so, what steps Government have taken to fulfil the assurance ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). The agitation of Commercial Tax Officers of West Bengal in 1969 was not in connection with the recommendations of the Pay Commission, the first instalment of which was submitted only on 31st December, 1969. The agitation was withdrawn when the state Government assured that the gradation amongst Commercial Tax Officers would be abolished if the Pay Commission so recommended. The Commission's recommendations in this regard are under consideration of the Government.

Sales tax receipts in West Bengal were less in June, 1969 compared to those in June, 1968. However, the revenue for the entire Financial Year 1969-70 was better than in Financial Year 1968-69.

Abolition of Gradation among Commercial Tax Officers

4307. SHRI K. HALDER : Will the Minister of FINANCE be pleased to state :

(a) whether the Government of West Bengal is committed in advance to accept the Pay Commission's recommendations in respect of abolition of gradation among Commercial Tax Officers of West Bengal ; and

(b) if so, the reasons why the commitment has not been honoured as yet ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). The information is being collected from the West Bengal Government and will be laid on the Table of the House as soon as possible.

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4308. SHRI BAL RAJ MADHOK : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :